

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.401/2004 In  
O.A. No.3176/2003

New Delhi this the 20<sup>th</sup> day of December, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Inspector Harpal Singh No. D-1/718,  
S/o Shri Mukhtiar Singh, R/o H.No. 27,  
Bhorgarh, Narela, Delhi.
  2. Inspector Azad Singh Bhardwaj No.D-1/1016,  
S/o Shri Ram Kishan r/o H.No. 238,  
Sharda Niketan, Pitampura, Delhi.
  3. Inspector Rajender Parsad No. D-1/993,  
Son of Shri Balwant Singh,  
R/o G-II, P.S. Karol Bagh, Delhi.
  4. Inspector Amarjeet Singh Tomar No.D-1/531,  
Son of Shri Harbal Singh,  
R/o H.No. A-3, Ashoka Police Line,  
Chanakyapuri, Delhi.
  5. Inspector Zile Singh No. D-1/693,  
Son of Shri Khazan Singh  
R/o H.No.231, Sector-3, R.K. Puram, New Delhi
  6. Inspector SurajParkash No.D-1/612,  
Son of Shri Prem Singh,  
R/o H.No.361, Sector-22, Gurgaon, Haryana.
  7. Inspector Ranbir Singh No. D-1/931,  
Son of Shri Daryao Singh,  
R/o H.No.800, Sector-17, Gurgaon (Haryana)
  8. Inspector Ishwar Singh No. D-1/623,  
Son of Shri Moji Ram,  
R/o Vill. & P.O. Kanjhawala, Delhi.
  9. Inspector Yashwant Singh No. D-1/1498,  
Son of Ashri Ramji Lal,  
R/o DA-38-B, Hari Nagar, New Delhi.
  10. Inspector Amin Singh Tyagi No.D-1/626,  
Son of Shri Chunni Lal Tyagi,  
R/o H/52, Mansarover Park, Shahdara,  
Delhi-32.
  11. Inspector Ramesh Kaushik No. D-1/640,  
Son of Shri Shambhu Dayal Kaushik  
R/o H.No.C-23/G, Vijeta Vihar, Delhi Police  
Group Housing Society, Sector-13,  
Rohini, Delhi.
  12. Inspector Babu Lal Sharma No.D-1/253,  
Son of Shri Dev Dutt Sharma
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R/o C-25, 2<sup>nd</sup> Floor, Vijeta Vihar,  
Sector-13, Rohini, Delhi.

13. Shri Vijay Kumar, ACP  
Son of Shri Dev Vart Bori,  
R/o A-274, Vikaspuri, New Delhi.
14. Shri Balbir Singh, ACP  
Son of Shri Shiv Narain,  
R/o 69, Bank Vihar, Road No.42,  
Pitampura, Delhi-34.
15. Shri Sukhvir Singh Rathee, ACP  
Son of Shri Bhim Singh Rathee,  
R/o A-1/159-160, Sector-XI, Rohini,  
Delhi,

-Applicants

(By Advocate: Pt. Sama Singh)

Versus

Dr. K.K. Pal,  
Commissioner of Police,  
Delhi Police Headquarters,  
MSO Building, I.P. Estate,  
New Delhi-110002.

-Respondent

(By Advocate: Shri Saurav Ahuja, proxy for  
Shri Ajesh Luthra)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Learned counsel heard.

2. Respondents have decided applicants' representations vide Annexure CP/R-1 dated 18.3.2004 and Annexure CP/R-2 dated 24.9.2004. As such, Tribunal's directions contained in order dated 16.1.2004 have been complied with.
3. C.P. is dropped and notice to respondent is discharged. However, if the applicants are aggrieved, they shall have liberty to resort to legal proceedings.



Mrs. Meera Chhiber)  
Member (J)



(V.K. Majotra)  
Vice Chairman (A)

cc.

20.12.08